

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
STARRED QUESTION NO. *348
ANSWERED ON 19TH DECEMBER, 2024

PROMOTION OF FOOD PROCESSING INFRASTRUCTURE IN CUDDALORE

***348. DR. M K VISHNU PRASAD:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has taken any initiative to promote cashew and jack fruit food processing infrastructure in Tamil Nadu, particularly in Cuddalore and if so, the details thereof;
- (b) whether the Government has any plans to establish cashew food preservation godown in Tamil Nadu, particularly in Cuddalore district and if so, the details thereof;
- (c) whether the Union Government has any scheme for the development of Micro and Medium Level cashew food processors in Tamil Nadu, particularly in Cuddalore district; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER FOR FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *348 FOR ANSWER ON 19TH DECEMBER, 2024 REGARDING “PROMOTION OF FOOD PROCESSING INFRASTRUCTURE IN CUDDALORE”

(a) to (d): Ministry of Food Processing Industries actively supports Micro, Small Medium and Large food processors in the food processing sector, including cashew and jackfruit, through schemes like the Pradhan Mantri Kisan Sampada Yojana (PMKSY), the Production Linked Incentive Scheme for Food Processing Industries (PLISFPI), and the Pradhan Mantri Formalization of Micro-food processing Enterprises (PMFME) scheme.

These schemes provide financial, technical, and marketing support to food processors across all segments, facilitating capacity expansion, innovation, and formalization. Micro and Medium Level food processors are also eligible to avail benefits under various components of the PMKSY Scheme. The PMFME scheme focuses on formalization of unorganized units by enhancing their access to institutional credit, modern infrastructure, and improved food processing capabilities. Under the Production Linked Incentive Scheme for Food Processing Industries (PLISFPI), the Ministry provides financial incentives to promote Indian food brands abroad, supporting branding and marketing activities for Indian-branded consumer food products in global markets. However, the Ministry neither establishes food processing units directly nor supports standalone cold storages or godowns.

Under PMKSY, 84 food processing projects have been approved since the inception of component schemes in the state of Tamil Nadu. Among these, one project is approved in the Cuddalore District of Tamil Nadu under the component scheme, “Creation of Infrastructure for Agro Processing Cluster” (APC).

The PMFME Scheme primarily adopts the One District One Product (ODOP) approach. Under this approach, cashew-based products have been identified as the ODOP for the Cuddalore and Ariyalur districts of Tamil Nadu.

Under the PMFME Scheme in the state of Tamil Nadu, 13520 Micro Food Processing Enterprises have been approved for credit-linked subsidy, 21407 Self Help Group (SHG) members have been supported with seed capital and 4 incubation centres, including one for cashew apple, have been approved. In the Cuddalore District, 738 Micro Food Processing Enterprises have been approved for credit-linked subsidy and 852 Self Help Group members are being supported for seed capital. Out of the 738 Micro Food Processing Enterprises approved for credit linked subsidy in Cuddalore, 472 are for cashew-based products.

Under the PLISFPI scheme, 20 locations are approved for 13 industries for providing incentives in the state of Tamil Nadu.

The details of projects approved under these schemes in the state of Tamil Nadu are provided in **Annexure-I**.

The incentives offered under PMKSY, PMFME, and PLISPI scheme of the Ministry are detailed in **Annexure-II**. The above-mentioned schemes are demand-driven and aspiring beneficiaries are required to apply and qualify to avail themselves of the benefits of the schemes as per guidelines. The incentives under these schemes are available to applicants, including those from Cuddalore District of Tamil Nadu, who meet the criteria outlined in the guidelines of each scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF STARRED QUESTION NO. *348 FOR ANSWER ON 19TH DECEMBER, 2024 REGARDING “PROMOTION OF FOOD PROCESSING INFRASTRUCTURE IN CUDDALORE”

A. List of approved projects under Component Scheme of PMKSY since inception

Sl. No.	Project Name	District	Project Cost (Rs in Cr.)	Approved Grant-in-aid (Rs in Cr.)
Component Scheme-- Mega Food Park Scheme				
1	M/s Tamil Nadu State Agricultural Marketing Board, Tirunelveli	Tirunelveli	77.024	23.64
Component Scheme-- Integrated Cold Chain and Value Addition Infrastructure Scheme				
2	M/s Farm Fresh Banana	Theni	15.54	6.06
3	M/s Frozen Fruits & Vegetables	Theni	25.34	7.17
4	M/s SKM Animal Feeds and Foods (India) Limited,	Chennai, Coimbatore, Madurai, Hosur, Trichy, Tuticorin, Salem	24.75	4.85
5	M/s Marble Valley Foods and Beverages Private Limited	Tirunilveli	32.47	8.24
6	M/s ABT Industries Limited	Coimbatore	38.93	6.3
7	M/s Hatsun Agro Product Ltd	Kanchipuram & Palacode	47.67	10
8	M/s Aachi Masala Foods Pvt. Ltd.	Thiruvallur	45.57	8.14
9	M/s Monsoon Bounty Foods Manufacturing Pvt. Ltd.	Thiruvallur	11.37	3.42
10	M/s Cocoland Agro Pvt. Ltd.	Coimbatore	9.66	2.94
11	M/s The Salem District Cooperative Milk Producers Union Ltd.	Salem	4.74	1.43
12	M/s Swami Chickens Pvt Ltd	Dindigul	48.56	9.82
13	M/s Shanthi Feeds Pvt Ltd	Dindigul	46.7	9.9
14	M/s Sivasakthi Milk Dairy	Erode	16.75	4.96
15	M/s GRB Dairy Foods Private Limited	Dindigul	24.24	6.3

16	M/s Gamma Tech India Private Limited	Tuticorin	20.11	5.73
17	M/s ABC Fruits	Krishnagiri	28.59	10
18	M/s The Namakkal District Cooperative Milk Producers Union Ltd	Namakkal	89.29	6.89
19	M/s KUPPANNA Poultry Farm	Tiruppur	52.28	10
20	M/s KASTURI Poultry Farm	Dindigul	77.83	9.66
21	M/s Vijay Dairy and Farm Products Pvt Ltd	Tirucharipalli	35.81	9.85
22	M/s LION Dates Impex Private Limited	Trichy	45	10
23	M/s VISNUKUMAR Global Private Limited	Kancheepuram	18.72	3.28
24	M/s K KUPPUSAMY	Trichy	10	3.74

Component Scheme-- Infrastructure for Agro-Processing Clusters Scheme

25	M/s JFK International	Coimbatore	16.71	4.1921
26	M/s P Duraisamy Maharaja Rice Mills Pvt Ltd	Tiruppur	26.83	8.7682
27	M/s Tiruvannamalai Market Committee	Tiruvannamalai	25.506	5.7487
28	M/s Salem Market Committee	Salem	25.252	5.9753
29	M/s Theni Market Committee	Theni	26.308	5.9955
30	M/s Dharmapuri Market Committee	Krishnagiri	26.826	5.8937
31	M/s Madurai Market Committee	Madurai	32.066	5.7912
32	M/s Dindigul Market Committee	Dindigul	29.018	6.7357
33	M/s Cuddalore Market Committee	Cuddalore	25.002	5.9793
34	M/s Delta Foods	Pudukkottai,	24.3125	7.4721
35	M/s Vamsi RS Industrial Zone	Erode	33.167	9.1351
36	M/s Integrated Service Point Private Limited	Thiruvallur	42.635	10

Component Scheme-- Creation / Expansion of Food Processing & Preservation Capacities Scheme

37	M/s Neo Foods Pvt. Ltd	Krishnagiri	36.05	5.00
38	M/s VR Food Enterprises LLP	Chennai	21.49	5.00
39	M/s Sivasakthi Hatcheries and Farms	Tirupur	20.07	5.00

40	M/s SNP Dairy Milk	Madurai	15.08	4.18
41	M/s SKM Egg Products Export (India) Ltd	Erode	19.99	5.00
42	M/s Sahuwala Flour Mills	Erode	27.58	5.00
43	M/s Niswin Foods Private Limited	Coimbatore	20.12	5.00
44	M/s Sri Foods	Madurai	10.46	2.64
45	M/s Century Flour Mills Limited	Chennai	10.00	2.60
46	M/s Regin Exports	Kanyakumari	6.62	1.68
47	M/s Pressana Flour Mills Private Ltd. (Unit – II)	Coimbatore	20.24	4.88
48	M/s Samson CNO Industries	Tiruppur	9.58	3.16
49	M/s Hangrow Foods India Pvt. Ltd.	Erode	10.00	1.07
50	M/s Nutriome Biosolutions	Madurai	8.84	3.88
51	M/s India Beverages	Tirupur	10.58	5.00
52	M/s P Duraisamy Maharaja Rice Mills Pvt. Ltd. (Unit-I)	Tirupur	14.92	3.87
53	M/s P Duraisamy Maharaja Rice Mills Pvt. Ltd. (Unit-II)	Tirupur	3.77	1.28
54	M/s JFK International	Coimbatore	3.1709	1.10
55	M/s JFK International	Coimbatore	10.6492	3.66
56	M/s JFK International	Coimbatore	4.1191	1.42
57	M/s JFK International	Coimbatore	5.3121	1.83
58	M/s JFK International	Coimbatore	9.3716	3.20
59	M/s P Duraisamy Maharajha Rice Mills Pvt Ltd	Tiruppur	6.12	1.81
60	M/s P Duraisamy Maharajha Rice Mills Pvt Ltd	Tiruppur	10.26	3.08
61	M/s Delta Instant Foods	Pudukotai	19.30	5.00
62	M/s Jivita Lifescience LLP	Thiruvallur	18.26	5.00
63	M/s V.K. Arumuga Gounder Sons	Karur	35.04	5.00
64	M/s Delta Fruit Drinks	Pudukotai	18.33	5.00
65	M/s Kumaran Oil Mill	Tiruppur	28.00	5.00
66	M/s Shriram Coconut Products Limited	Dindigul	4.30	1.11
67	M/s Elite Natural Pvt. Limited	Krishnagiri	22.09	4.56

68	M/s Zebec Food & Beverages Private Limited	Tiruchirappalli	8.20	2.98
69	M/s Delta Millets Foods	Puddukotai	15.60	5.00
70	M/s Paandia Agro Foods	Dindigul	7.10	2.80785
71	M/s Vamsi RS Industrial Zone	Erode	26.04	5
Component Scheme-- Scheme for Creation of Backward and Forward Linkages				
72	M/s Agribusiness Corporation	Ariyalur	1.92	0.37
73	The Kerala Cardamom Processing and Marketing Company Limited	Theni	11.73	1.63
74	M/s GD Foods And Beverages Private Limited	Ariyalur	8.55	3.34
75	ADP Processed Foods	Krishnagiri	4.14	0.94
76	M/s Amuthadevi	Tiruchirapalli	3.5	1.37
77	Baby Marine Eastern Exports	Tuticorin	12.16	2.23
78	M/s M. Mohan Kumar	Tiruchirapalli	9.9	3.34
79	M/s RV Agro Foods	Dindigul	14	2.75
80	M/s P. Shanmugam	Tiruchirapalli	9	3.83
Component Scheme-- Operation Greens				
81	M/s ShivaniAgriHorti Primary Processing Centre	Coimbatore	18	8.35
82	M/s Kavalife Private Limited	Krishnagiri	10.5	2.8
83	M/s Angalamman Hi-Tech Agro Industry	Erode	30.00	14.93
84	Ms/ Sri Veeramathiamman Agro Center	Erode	10.00	4.86

B. Details of Incubation centre approved in Tamil Nadu state under PMFME

S. No.	District	Host Institute	Grant Approved (Rs. in Lakh)	Grant Released to Host Institute (Rs. in lakh)	Status
1.	Coimbatore	TNAU,Coimbatore	256.00	219.80	Under Progress
2.	Tiruchirappalli	ICAR- NRC Banana	250.00	215.00	Completed
3.	Madurai	KVK Madurai	253.34	215.27	Completed
4.	Thanjavur	SASTRA Deemed University, Tirumalaisamudram, Thanjavur (Non Govt)	119.12	59.56	Completed (For Cashew Apple)

C. List of projects with committed Investments under PLISFPI Scheme

Sr.No	Beneficiary Name	Sector	District	Actual/ Reported Investment (Rs in Cr.)
1.	M/S Del Monte Foods Private Limited	Fruits & Vegetables	Krishnagiri	25.4
2.	M/s Exotic Fruits Private Limited	Fruits & Vegetables	Krishnagiri	6.36
3.	M/s Aachi Masala Foods Private Limited	Fruits & Vegetables	Tiruvallur	10.44
4.	M/s Aachi Masala Foods Private Limited	Fruits & Vegetables	Tiruvallur	1.38
5.	M/s Aachi Masala Foods Private Limited	Fruits & Vegetables	Tiruvallur	17.44
6.	M/s Aachi Masala Foods Private Limited	Fruits & Vegetables	Tiruvallur	6.86
7.	M/s Aachi Masala Foods Private Limited	Fruits & Vegetables	Tiruvallur	47.85
8.	M/s Parle Agro Private Limited	Fruits & Vegetables	Kanchipuram	24
9.	M/s Asvini Fisheries Private Limited	Marine Products	Thoothukudi	57.74
10.	M/s Britannia Industries Limited	Consumer Products (RTC/RTE)	Tirunelveli	200
11.	M/s Britannia Industries Limited	Consumer Products (RTC/RTE)	Erode	25
12.	M/s ITC Limited	Consumer Products (RTC/RTE)	Dindigul	24.8
13.	M/s Western India Cashew Company Private Limited	Category 2- Organic	Kanyakumari	0
14.	M/s Christy Super Foods Private Limited	Millet MSME	Namakkal	0
15.	M/s Rebala Nutri Foodee Private Limited	Millet MSME	Namakkal	0
16.	M/s Sproutlife Foods Private Limited	Millet MSME	Namakkal	0
17.	M/s Sri Velavan Agro	Millet MSME	Tiruchirappalli	0
18.	M/s Wholsum Foods Pvt Ltd	Millet MSME	Tiruchengode	0

19.	M/s Wholsum Foods Pvt Ltd	Millet MSME	Namakkal	0
20.	M/s Wholsum Foods Pvt Ltd	Millet MSME	Namakkal	0

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Pattern of assistance under PMKSY Scheme:

- i. **Integrated Cold Chain & Value Addition Infrastructure:** Grant-in-aid will be @ 35% of eligible project cost for project in general area and @ 50% of eligible project cost for difficult area as well as for projects of SC/ST applicants, FPOs and SHGs, subject to maximum of Rs. 10 crore per project. Approved grants-in-aid is released in three equal installments.
- ii. **Creation of Infrastructure for Agro Processing Clusters:** Scheme envisages grants-in-aid @35% of eligible project cost in general areas and @50% of eligible project cost in difficult areas, SC/ST applicants, FPOs and SHGs subject to maximum of Rs.10.00 Crores. Approved grants-in-aid is released in three equal installments.
- iii. **Creation/ Expansion of Food Processing and Preservation Capacities:** Scheme envisages grants-in-aid @35% of eligible project cost in general areas and @50% of eligible project cost in difficult areas, SC/ST applicants, FPOs and SHGs subject to maximum of Rs.5.00 Crores. Approved grants-in-aid is released in two equal installments.
- iv. **Scheme for Food Safety & Quality Assurance Infrastructure:** For Government Organizations, the grant is 100% and for private organizations 50% for general areas and 70% for difficult areas and SC/ST applicants.
- v. **Scheme for Operation Greens:** Grants-in-aid will be @35% of eligible project cost for projects in general areas and @50% of eligible project cost for projects in difficult areas as well as for projects of SC/ST applicants, FPOs and SHGs. For Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.
- vi. **Scheme for Research & Development in Processed Food Sector:** For Govt. organisation, the grant is 100% of eligible project cost and for Private organisation, it is 50% of eligible project cost in General areas and 70% of eligible project cost in difficult areas.

Pattern of assistance under PLI scheme:

- i. The beneficiary should achieve minimum year on year sales growth of 10% for claiming incentive under Category-I, Category-II and Millet-Based Products components of the Scheme. Under Category -I component, the companies have to make committed investments to increase their production capacities. If a company does not make the

committed investment upto end of 2023-24, it is not eligible to receive incentives under the Scheme.

- ii. Under Category-III, i.e., Branding and Marketing component, a company is eligible for financial incentives @ 50% of expenditure incurred on Branding & Marketing abroad subject to a maximum of 3% of Sales of food products or Rs 50 crore per year, whichever is less. The minimum expenditure should be Rs. 5 crore over a period of five years.

Pattern of assistance under PMFME scheme:

The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- i. Support to Individual / Group Category Micro Enterprises: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- ii. Support to SHGs for seed capital: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- iii. Support for Common Infrastructure: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- iv. Branding and Marketing Support: Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- v. Capacity Building: The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.
